

ITEM NO.13

COURT NO.4

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No.1150/2019 in
 CONMT.PET.(C) No. 1921/2017 in
 C.A. No. 6950/2009

RANBIR SINGH

Petitioner(s)

VERSUS

S.K. ROY, CHAIRMAN,
 LIFE INSURANCE CORP. OF INDIA AND ANR.

Respondent(s)

(WITH APPLICATION(s) FOR PERMISSION, APPROPRIATE ORDERS/DIRECTIONS,
 CONDONATION OF DELAY IN FILING, IA No. 20619/2021 - EXEMPTION FROM
 FILING O.T., INTERVENTION/IMPLEADMENT, PERMISSION TO FILE
 ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

MA 1151/2019 in C.A. No. 6950/2009 (XIV-A)

(WITH IA No. 76984/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No.
 157532/2019 - CLARIFICATION/DIRECTION, IA No. 134260/2019 -
 INTERVENTION APPLICATION)

MA 1868/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
 (XIV-A)

(WITH IA No. 133273/2019 - INTERVENTION APPLICATION)

MA 1862/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
 (XIV-A)

(IA No. 133294/2019 - EXEMPTION FROM FILING O.T., IA No.
 133292/2019 - INTERVENTION APPLICATION)

MA 1861/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
 (XIV-A)

(IA No. 133332/2019 - EXEMPTION FROM FILING O.T., IA No.
 133330/2019 - INTERVENTION APPLICATION)

MA 1874/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
 (XIV-A)

(IA No. 133378/2019 - APPROPRIATE ORDERS/DIRECTIONS)

MA 1873/2019 in CONMT.PET.(C) No. 1660/2018 in C.A. No. 6950/2009
 (XIV-A)

(IA No. 133397/2019 - APPROPRIATE ORDERS/DIRECTIONS)

MA 1940/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
 (XIV-A)

(IA No. 133499/2019 - INTERVENTION/IMPLEADMENT, IA No. 133501/2019
 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

- MA 1882/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133563/2019 - INTERVENTION APPLICATION)
- MA 1883/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133579/2019 - EXEMPTION FROM FILING O.T., IA No. 133576/2019 - INTERVENTION APPLICATION)
- MA 1876/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133592/2019 - EXEMPTION FROM FILING O.T., IA No. 133590/2019 - INTERVENTION APPLICATION)
- MA 1888/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133608/2019 - INTERVENTION APPLICATION)
- MA 1866/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133186/2019 - EXEMPTION FROM FILING O.T., IA No. 133185/2019 - INTERVENTION APPLICATION)
- MA 1860/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133156/2019 - EXEMPTION FROM FILING O.T., IA No. 133154/2019 - INTERVENTION APPLICATION)
- MA 1393/2019 in CONMT.PET.(C) No. 31-32/2018 in C.A. No. 6950/2009
(XIV-A)
(IA No. 109356/2019 - APPROPRIATE ORDERS/DIRECTIONS)
- MA 1875/2019 in CONMT.PET.(C) No. 1660/2018 in C.A. No. 6950/2009
(XIV-A)
(IA No. 132056/2019 - APPROPRIATE ORDERS/DIRECTIONS)
- MA 1765/2019 in CONMT.PET.(C) No. 1944/2017 in C.A. No. 6956/2009
(XIV-A)
(IA No. 156838/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 128317/2019 - APPROPRIATE ORDERS/DIRECTIONS)
- MA 1402/2019 in CONMT.PET.(C) No. 1965-1967/2017 in C.A. No. 6953/2009 (XIV-A)
(IA No. 112789/2019 - CLARIFICATION/DIRECTION, IA No. 112791/2019 - EXEMPTION FROM FILING O.T.)
- MA 1859/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 132948/2019 - EXEMPTION FROM FILING O.T., IA No. 132657/2019 - INTERVENTION APPLICATION)

MA 1869/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 132928/2019 - EXEMPTION FROM FILING O.T., IA No.
132924/2019 - INTERVENTION APPLICATION)

MA 1870/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 132967/2019 - EXEMPTION FROM FILING O.T., IA No.
132965/2019 - INTERVENTION APPLICATION)

MA 1864/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133022/2019 - EXEMPTION FROM FILING O.T., IA No.
133020/2019 - INTERVENTION APPLICATION)

MA 1872/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133075/2019 - EXEMPTION FROM FILING O.T., IA No.
133071/2019 - INTERVENTION APPLICATION)

MA 1867/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133135/2019 - EXEMPTION FROM FILING O.T., IA No.
133134/2019 - INTERVENTION APPLICATION)

MA 1889/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133604/2019 - INTERVENTION APPLICATION)

MA 1878/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133619/2019 - EXEMPTION FROM FILING O.T., IA No.
133618/2019 - INTERVENTION APPLICATION)

MA 1892/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 135351/2019 - INTERVENTION APPLICATION)

MA 1895/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 135695/2019 - INTERVENTION APPLICATION)

MA 1987/2019 in CONMT.PET.(C) No. 1968-1969/2017 in C.A. No.
6953/2009 (XIV-A)
(IA No. 144448/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No.
144450/2019 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 110/2020 (X)
(FOR ADMISSION)

MA 557/2020 in CONMT.PET.(C) No. 1965-1967/2017 in C.A. No.
6953/2009 (XIV-A)
(IA No. 9977/2020 - APPLICATION FOR PERMISSION)

MA 2339/2019 in C.A. No. 6951/2009 (XIV-A)
(IA No. 169459/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 169456/2019 - DISCHARGE OF ADVOCATE ON RECORD)

MA 412/2021 in CONMT.PET.(C) No. 1968-1969/2017 in C.A. No. 6953/2009 (XIV-A)
(WITH IAS FOR APPROPRIATE ORDERS/DIRECTIONS, CONDONATION OF DELAY IN FILING APPLICATION FOR INTERVENTION)

MA 858/2020 in CONMT.PET.(C) No. 1965-1967/2017 in C.A. No. 6953/2009 (XIV-A)
(IA No. 42653/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 122965/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 42654/2020 - EXEMPTION FROM FILING O.T., IA No. 42650/2020 - INTERVENTION/IMPLEADMENT)

MA 2085/2019 in CONMT.PET.(C) No. 1965-1967/2017 in C.A. No. 6953/2009 (XIV-A)
(IA No. 154398/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 154400/2019 - EXEMPTION FROM FILING O.T., IA No. 154396/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 43/2020 (X)
(FOR ADMISSION)

MA 1894/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009 (XIV-A)
(IA No. 135333/2019 - INTERVENTION APPLICATION)

MA 1893/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009 (XIV-A)
(IA No. 135331/2019 - INTERVENTION APPLICATION)

MA 1884/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009 (XIV-A)
(IA No. 133643/2019 - EXEMPTION FROM FILING O.T., IA No. 133640/2019 - INTERVENTION APPLICATION)

MA 1887/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009 (XIV-A)
(IA No. 133649/2019 - EXEMPTION FROM FILING O.T., IA No. 133646/2019 - INTERVENTION APPLICATION)

MA 1891/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009 (XIV-A)
(IA No. 133645/2019 - EXEMPTION FROM FILING O.T., IA No. 133644/2019 - INTERVENTION APPLICATION)

MA 1880/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009 (XIV-A)
(IA No. 133655/2019 - INTERVENTION APPLICATION)

MA 1886/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133658/2019 - EXEMPTION FROM FILING O.T., IA No.
133657/2019 - INTERVENTION APPLICATION)

MA 1879/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133663/2019 - INTERVENTION APPLICATION)

MA 1881/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133664/2019 - EXEMPTION FROM FILING O.T., IA No.
133662/2019 - INTERVENTION APPLICATION)

MA 1890/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133669/2019 - INTERVENTION APPLICATION)

MA 1885/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133670/2019 - EXEMPTION FROM FILING O.T., IA No.,
133668/2019 - INTERVENTION APPLICATION)

MA 1877/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133685/2019 - EXEMPTION FROM FILING O.T., IA No.
133684/2019 - INTERVENTION APPLICATION)

MA 1865/2019 in CONMT.PET.(C) No. 1921/2017 in C.A. No. 6950/2009
(XIV-A)
(IA No. 133057/2019 - EXEMPTION FROM FILING O.T., IA No.
133055/2019 - INTERVENTION APPLICATION)

Date : 03-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Atul Bandhu, Adv.
Mr. Bankey Bihari Sharma, AOR

Mr. Mahesh Srivastava, Adv.
Mr. Vaibhav Manu Srivastava, AOR

Mr. Yadav Narendra Singh, AOR

Mr. V. Prakash, Sr. Adv.
Mr. E.M. Sudarshan Nachiyappan, Sr. Adv.
Mr. P.V. Yogeswaran, Adv.
Mr. M.A. Chinnasamy, AOR
Ms. C. Rubavathi, Adv.

Mr. M. Veeraragavan, Adv.
 Mr. C. Raghavendren, Adv.
 Mr. P. Mahadevan, Adv.
 Mr. V. Senthil Kumar, Adv.
 Mr. Ashish Upadhyay, Adv.
 Mr. P. Rajaram, Adv.

Mrs. Anjani Aiyagari, AOR

Mr. Ram Lal Roy, AOR

Mr. B.K. Pal, AOR
 Mr. Vishal Arun Mishra, Adv.

Dr. Manish Singhvi, Sr. Adv.
 Ms. Kheyali Singh, Adv.
 Mr. D.K. Devesh, AOR

Applicant-in-person

Mr. Pallav Sishodia, Sr. Adv.
 Mr. Shailesh Madiyal, Adv.
 Mr. Rajiv Kumar, AOR
 Mr. Krishna M. Singh, Adv.
 Mr. Ajay Amrit Raj, Adv.
 Mr. Ashish Prakash, Adv.
 Mr. Sanjeev Gupta, Adv.

For Respondent(s)

Mr. A.N.S. Nadkarni, Sr. Adv.
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 Ms. Geetanjali Das Krishnan, Adv.
 Mr. Nabab Singh, Adv.
 Mr. Salvador Santosh Rebello, Adv.
 Mr. Arzu Paul, Adv.
 Ms. Deepti Arya, Adv.
 Mr. Adiraj Bali, Adv.
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 Ms. Aiswariya Gupta, Adv.

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 Ms. Deepika Nandakumar, Adv.
 Mr. Anand Murthi Rao, Adv.
 Mr. Naresh Kumar, AOR
 Mr. M.P. Srinivasa Rao, Adv.

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Mr. Biju Joseph, Adv.
Mr. Hardik Vashisht, Adv.
Ms. Pooja Rohatgi, Adv.
Mr. Pramod P., Adv.

Mr. Anand Dilip Landge, AOR
Mr. R. Shyam Sundar, Adv.

Mr. Rakesh Shukla, Adv.
Ms. Sumita Hazarika, AOR

Mr. Karunakar Mahalik, AOR

Dr. K.P. Kylasanatha Pillay, Sr. Adv.
Mr. A. Venayagam Balan, AOR
Mr. V.S. Lakshmi, Adv.

Mr. V.N. Raghupathy, AOR
Mr. C.B. Gururaj, Adv.

Mr. Vishnu Shankar Jain, AOR

Dr. Manish Singhvi, Sr. Adv.
Mr. D.K. Devesh, AOR
Mr. Arpit Parkash, Adv.

Mr. M.M. Singh, Adv.
Mr. Jitendra Kumar, Adv.
Mr. Anurag Bhardwaj, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

Mrs. Kawaljit Kochar, Adv.
Mr. Utkarsh Vats, Adv.
Mr. Deepanshu, Adv.
Mr. Kusum Chaudhary, Adv.

Ms. Nandini Sen, Adv.

Mr. C.B. Gururaj, Adv.

Mr. K.P. Singh, Adv.

Mr. P.R. Nayak, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Mr Pallav Sishodia, senior counsel, has been requested to assist the Court as *amicus curiae* in IA No 186561 of 2019 since Mr Aniruddha P Mayee has been elevated as a Judge of the High Court.
- 2 We have heard Mr Pallav Sishodia in IA No 186561 of 2019.
- 3 Arguments heard in part
- 4 List the matters for further hearing on 8 March 2022 as part-heard matters on the top of the Board.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(RANJANA SHAILEY)
COURT MASTER**